

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/5428/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

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Dated Guwahati the 28th June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/219 dated 14.06.2024.

Sir,

With reference to the above, I am directed to inform you that Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl has been granted **two days casual leave on 13.06.2024 and 14.06.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sdf
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/5429-5430/A. dated , 28-06-24

Copy to:

1. Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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